

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

25. IA 327/2022
IA 72/2022
IA 2971/2021
IN
C.P. (IB)/3212(MB)2019

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: UCO Bank
Vs.
Narendra Solvex Private Limited

Section 7, 19(2), 49(2) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Bilal Ali, Ld. Counsel for the Resolution Professional present. Mr. Avinash R Khanolkar, Ld. Counsel for the Respondent No. 2 present in IA-72/2022. Mr. Yahya Batatawala, Ld. Counsel for the Respondent No. 1 in IA-327/2022.
2. Post this matter for hearing on **13.12.2022**.
3. Both sides are directed to complete the entire pleadings on or before the next date of hearing and the two sets of hard copies of the entire pleadings are available with the Bench.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)